

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 2022/2023 In C.P. (IB)/3162(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Ravi Prakash Ganti – Liquidator
IN THE MATTER OF
Indiabulls Commercial Credit Ltd
V/s
Yashaswini Leisure Pvt Ltd

APPEARANCES: -

FOR THE LIQUIDATOR : Adv. Ravi Prakash Ganti

**Section: Application under any other provisions- IBC, U/s 7 of
Insolvency and Bankruptcy Code, 2016**

ORDER

The matter is taken up through Virtual Hearing (VC).

I.A. 2022/2023- The present interlocutory application is filed by the Liquidator placing on record the 14th Progress Report for the quarterly ended 31 March 2023.

The said report of the Liquidator is taken on record. In view of the aforesaid observations, **I.A. 2022/2023** is **allowed** and **disposed of**.

C.P. (IB)/3162(MB)2018- List this matter for hearing on **26.06.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
Manish Tiwari

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)